

**IN THE NATIONAL COMPANY LAW TRIBUNAL NEW DELHI**  
**SPECIAL BENCH (COURT – II)**

**Item No. 214**  
**IB-273(PB)/2021**  
**IA- 3066/2024**

**IN THE MATTER OF:**  
**Bhabani Pvt Ltd.**

... **Applicant/Petitioner**

**Versus**

**Emergent Traders Pvt Ltd..**

... **Respondent**

**Under Section: 7 of IBC, 2016 (CIRP)**

**Order delivered on 15.07.2024**

**CORAM:**

**SH. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Ms. Aditi Sharma Adv.

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA- 3066/2024:** List the matter before Regular Bench on 22.07.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(MANNI SANKARIAH SHANMUGA SUNDARAM)**  
**MEMBER (J)**